

ITEM NO.63

COURT NO.6

SECTION II

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Petition(s) for Special Leave to Appeal (Crl.) No. 12289/2023

(Arising out of impugned final judgment and order dated 22-09-2023 in CRLP No. 6942/2023 passed by the High Court Of Andhra Pradesh At Amravati)

NARA CHANDRABABU NAIDU

Petitioner(s)

VERSUS

THE STATE OF ANDHRA PRADESH & ANR.

Respondent(s)

(IA No.196523/2023-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT)

Date : 03-10-2023 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE ANIRUDDHA BOSE
HON'BLE MS. JUSTICE BELA M. TRIVEDI

For Petitioner(s) Mr. Harish N Salve, Sr. Adv.
Dr. Abhishek Manu Singhvi, Sr. Adv.
Mr. Sidharth Luthra, Sr. Adv.
Mr. Dammalapati Srinivas, Sr. Adv.
Mr. Pramod Kumar Dubey, Sr. Adv.
Mr. Siddharth Aggarwal, Sr. Adv.
Mr. Guntur Prabhakar, Adv.
Mr. Amit Bhandari, Adv.
Ms. Perna Singh, Adv.
Mr. Guntur Pramod Kumar, AOR
Mr. Kumar Vaibhaw, Adv.
Mr. Gautam Bhatia, Adv.
Mr. Anmol Kheta, Adv.
Mr. Ayush Kaushik, Adv.
Mr. Vishwajeet Singh, Adv.
Mr. Ayush Shrivastava, Adv.

For Respondent(s) Mr. Mukul Rohatgi, Sr. Adv.
(On Caveat) Mr. Ranjit Kumar, Sr. Adv.
Mr. Mahfooz Ahsan Nazki, AOR
Mr. Polanki Gowtham, Adv.
Mr. T Vijaya Bhaskar Reddy, Adv.
Mr. Kv Girish Chowdary, Adv.
Ms. Rajeswari Mukherjee, Adv.
Mr. Meeran Maqbool, Adv.

UPON hearing the counsel the Court made the following
O R D E R

List on 09.10.2023.

On that date, the State, on caveat, represented by Mr. Rohatgi, learned senior counsel, shall file a compilation of all the documents which formed part of records of the proceeding before the High Court.

(SNEHA DAS)
SENIOR PERSONAL ASSISTANT

(VIDYA NEGI)
ASSISTANT REGISTRAR